

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

24. C.P. 1841/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRICHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.07.2021**

NAME OF THE PARTIES: Mukesh Jain &Ors.

V/s

Vovid Solutions Pvt. Ltd

SECTION 59,241-242OF COMPANIES ACT, 2013

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**ORDER**

Ms. Ayushi Anandpara, counsel appearing for the petitioner, Mr. Abhijeet Devkhile, counsel appearing for the respondent are present through virtual hearing. At the request of both sides, list this matter on 02.09.2021.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)